

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 325 of 2015 in
DFR No. 1420 of 2015**

Dated : 6th October, 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Surat Municipal Corporation
Versus**

...Appellant(s)

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

**Counsel for the Appellant(s) : Mr. Mohit D. Ram
Mr. Monisha Handa I.J. Desai**

ORDER

IA No. 325 of 2015

(Appl. for condonation of delay in re-filing)

Issue notice to the Respondents returnable on 16.11.2015. Dasti in addition is permitted.

List the matter on **16.11.2015.**

**(I. J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**